

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

75/241-242/ND/2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2019**

**NAME OF THE COMPANY: M/s. Amanpreet Singh BAWA V/s. M/s. Satkar  
Logistics Pvt. Ltd. & Anr.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

Mr. Himanshu Harbola & Mr. Ketan Madan,  
Advocates for the Petitioner  
Mr. NishAnt Anand & Mr. Shubham Singhal,  
Advocates for the Respondent

**ORDER**

No time left in view of the constitution of the Special Bench. Renotify this case on 10<sup>th</sup> January, 2020.

S-d-

**(L.N. Gupta)  
Member (T)**

S-d-

**(Ina Malhotra)  
Member (J)**